

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, 11th August, 2020.

No. LJ(B). 53/93/Pt/71— In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders.

Sl.No	Name of the Officer	Office Address	Contact No.
1.	RITHING BLAH	J.E. O/o the Executive Engineer, PWD, Shillong, Building Division	9436111142
2.	GEORGE SHAPHRANG LYNGDOH	J.E. O/o the Directorate of Fisheries	8794608174
3.	ERICTON NONGKYNRIH	J.E. O/o the Directorate of Fisheries	9774523560



(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(B). 53/93/Pt/71-A

Dated Shillong, the 11th August, 2020.

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Additional Deputy Commissioner, East Khasi Hills, Shillong with reference to letter No.Dev.35(II)11/HEALTH/2013/Pt..IV/333 Dtd. 11th August, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,



Under Secretary to the Government of Meghalaya,
Law Department